NATIONAL COMPANY LAW TRIBUNAL AHMEDABAD BENCH AHMEDABAD

C.P. No. 14/2019/CLB/MB/2014

Coram: Present: Hon'ble Mr. Bikki Raveendra Babu

Member Judicial

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 30.08.2016

Name of the Company: Anil Kumar Poddar

V/s.

Midland Polymers Ltd.

Section of the companies Act: Section 219 of the Companies Act, 1956

Sr. Name(Capital Letter) Designation Representation Signature

1.

2.

ORDER

None present for the petitioner. Sper order dates 17-3-2015, CLB decided to proceed with matter ex-parte. Hence for hearing the petitioner, list the matter on 27.10.2016.

(BIKKI RAVEENDRA BABU)
MEMBER JUDICIAL

Dated this 36 day of August, 2016

NATIONAL COMPANY LAW TRIBUNAL